

(a) whether the soyabeans intended to be imported from US was found containing exotic weeds and viruses as reports in "Hindustan Times" dated April 2, 1998;

(b) if so, the details of the facts reported therein;

(c) whether the Government propose to cancel the deal for import; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) to (d) Government is aware of presence of certain viral diseases in soyabean of US and other origins which are exotic to India. Imports of Soyabean have been permitted to augment domestic availability. This permission carries the stipulation that beans are imported either in split form or are split at the port of entry under supervision of Plant Quarantine Authorities. Imports in split form or beans split at the port of entry would ensure complete devitalisation of seeds thereby averting any possibility of their germination and preventing entry of exotic diseases in the country.

[Translation]

Flap Test I & II by British General Medical Council

1012. SHRI THAWAR CHAND GEHLOT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government have permitted British General Medical Council for Flat Test I and II in the country;

(b) if so, the details thereof;

(c) if not, the action taken to grant permission in future;

(d) the details of places and dates where flap test I and II conducted in the country by British General Medical Council after getting permission from the Union Government;

(e) the number of persons participated in the flap I and II tests alongwith the number of beneficiaries; and

(f) the details of benefits and losses accrued to people due to Flap test I and II ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (f) Information is being collected.

[English]

Crude Oil

1013. SHRI CHANDU LAL AJMEERA :
SHRI RAMDAS ATHAWALE :
SHRI C.P.M. GIRIYAPPA :
SHRI SUDHIR GIRI :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the quantity of crude oil imported during each of the last three years and the amount of foreign exchange spent thereon;

(b) the reasons for more import of oil this year as compared to the last year;

(c) the total domestic production of crude oil during the last three years;

(d) whether there has been any decline in the domestic production of the crude oil during the previous years;

(e) if so, whether there is any proposal to raise the level of crude oil production in areas other than Bombay High; and

(f) if so, the details of earmarked wells for enhanced crude oil production and the expected additional production of crude oil for new field ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) The quantity of crude oil imported during each of the last three years and the amount of foreign exchange spent thereon is as follows :

Item	1995-96	1996-97	1997-98 (Provisional)
Imports of Crude oil Qty. (Million Metril Tonns)	27.342	33.906	34.494
Value (Rs. crores)	11517	18538	15897

(b) During the year 1998-99, the imports are expected to be higher due to higher processing of crude by the refineries over the previous year on account of overall increased capacity utilisation.

(c) and (d) The total domestic production of crude oil during the last three years was 35.167 MMT, 32.693 MMT and 33.859 MMT respectively.

(e) and (f) The major oil producing areas other than Bombay High are Gujarat in Western Region and Assam in the Eastern Region. Steps that have been initiated to increase production from these areas are :

- (i) Implementation of enhanced oil recovery schemes.
- (ii) Repair of producing wells
- (iii) Optimisation of production through drilling of multilateral wells, Extended Reach drilling, drain hole drilling, Long drift sidetracking of wells and infill drilling.
- (iv) Hiring of services of foreign experts for field specific problems.
- (v) Sand Control/water shut off jobs.
- (vi) Installation of artificial lift.

The Additional production from the above measures cannot be quantified at this stage.

[Translation]

Damage to Medical College, Hospital and Primary Health Centres

1014. SHRI DADA BABURAO RARANJPE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any damage had been caused to any Medical college/hospitals/Primary Health Centres in Narmada Valley area in Madhya Pradesh due to earthquake on May 22, 1997;

(b) if so, the details thereof;

(c) whether the patients of any of these institutions and their medical treatment had been affected as a result thereof;

(d) if so, the details thereof;

(e) whether any temporary hospitals and health centres have been opened in the affected area;

(f) if so, the details thereof;

(g) whether the Government have provided any assistance for the reconstruction or repairs of these institutions;

(h) if so, the details thereof;

(i) whether an official visit has been made in the said area; and

(j) if so, the details of the arrangements made so far ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (j) On 22nd May, 1997 at 4.22 A.M. an earthquake hit the Jabalpur town and surrounding areas, which lasted for about 30 seconds causing damage to human life, livestock, private and public buildings and affecting public services like water and power supply. As per State Government's report, 39 deaths occurred due to collapse of buildings and 397 persons were injured. In addition public buildings consisting of State and Central Government buildings, residential quarters, Police office buildings, Agricultural University, its hostels and residential quarters, Schools, Medical and other Colleges and buildings belonging to Municipal Corporation of Jabalpur. The Administration in each of the Districts has undertaken rescue, relief and rehabilitation measures. 12 Relief Camps had been set up in Jabalpur City, In 11 worst affected Villages, medical assistance was provided through Mobile Medical Units. The Central Team recommended Rs. 10.00 lakh for this purpose. On the request of the State Government, Ministry of Health & Family Welfare supplied Emergency Medical Stores worth Rs. 8,98,447/- on credit payment basis.

A Central Study Team from the Ministry of Agriculture, Government of India visited the affected areas on 8.6.1997, to assess the nature and extent of damage, relief measures taken up by the State Government, and the financial assistance required for immediate relief and restoration of affected persons and services. The Central Team has recommended Rs. 7,386.48 lakh from National Calamity Relief Fund to the State Government out of which Rs. 100 lakh was meant for repair of colleges, schools and residential quarters etc.

[English]

Private Hospitals for CGHS beneficiaries in Andhra Pradesh

1015. SHRI S.S. OWAISI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether CGHS beneficiaries are getting treatment in the private hospitals recognised by the Union Government;